

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.20/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		The Punjab Produce and Trading Company Pvt.Ltd. -Versus- Pilani Investment and Industries Corporation Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Debargha Basu Advocate } Respondent
Mr Nikhil Ghunghana Mala Advocate } nos. 1 to 8

2. MR. SOUMYA RAY CHOWDHURY, ADV }
MR. SANJIV KR TRIVEDI, ADV }
petitioner

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 to 8 are present.

Ld. Counsel for the petitioner sought leave of the Court to file rejoinder as the time given to file rejoinder has expired. Rejoinder may be filed in Court today.

List the matter on 10/08/2017 for arguments.

sd/-
(Vijai Pratap Singh)
Member (J)